

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

Ms. Manju Bindra, Sr. Administrative Officer (Judl.) is hereby appointed as Nodal Officer and directed to co-ordinate with Govt. of NCT of Delhi on behalf of this office as and when required, in addition to the work already assigned to her, with immediate effect.

07.12.22

(GIRISH KATHPALIA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI  
Pr

No. 91581-661/Admn-I/P&T/HQs/2022

Dated, Delhi the 07 DEC 2022

**Copy forwarded for information and necessary action to:-**

1. The Officer In-charge, Admn.I/II/III, Central District, Tis Hazari Courts, Delhi.
2. The Officer In-charge, Accounts Branch, Central District, Delhi
3. The. Sr. AO(J)/AO(J)/Branch In-charge of all the Branches, Central District, Tis Hazari Courts, Delhi.
4. The Dealing Officials Personal File in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
5. The Dealing Officials, Layers Seat / Computer Branch, Central District, Tis Hazari Courts, Delhi .
6. The Web-site Committee, Tis Hazari Courts, Delhi.
7. PS to the undersigned.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

Pr

